

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SUO MOTO WRIT PETITION(CIVIL) No(s).10/2024

IN RE: DISCRIMINATION INSIDE PRISONS IN INDIA

Petitioner(s)

IA No. 291196/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 151498/2026 - EXEMPTION FROM FILING O.T.
IA No. 151019/2026 - EXEMPTION FROM FILING O.T.
IA No. 123749/2025 - EXEMPTION FROM FILING O.T.
IA No. 41261/2025 - EXEMPTION FROM FILING O.T.
IA No. 190004/2026 - INTERVENTION APPLICATION
IA No. 21655/2025 - INTERVENTION APPLICATION

Date : 10-09-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

By Court's Motion

Amicus Curiae : Dr. S. Muralidhar, Sr. Adv.

For Petitioner(s) :

For Respondent(s) :

Ms. Rashmi Nandakumar, AOR
Ms. Yashmita Pandey, Adv.

Mr. Bharat Bagla, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Shrirang B. Varma, Adv.

Mr. Alok Sangwan, Sr. A.A.G.
Mr. Samar Vijay Singh, AOR
Mr. Sumit Kumar Sharma, Adv.
Mr. Rajat Sangwan, Adv.
Ms. Sabarni Som, Adv.
Mr. Aman Dev Sharma, Adv.
Mr. Deepak Aggarwal, Adv.
Mr. Varun Prasad, Adv.
Mr. Anil Kumar, Adv.
Mr. Naveen Kumar Singhal, Adv.

Mr. Ankit Roy, AOR
Ms. Mrinalini Ramesh, Adv.
Ms. Jaya Pandey, Adv.

Mr. Vishnu Sharma, Adv.
Mr. Shantanu Sagar, AOR
Mr. Anil Kumar, Adv.
Mr. Gunjesh Ranjan, Adv.
Mr. Prakash Kumar Mangalam, Adv.
Mr. Abhishek Kumar Gupta, Adv.
Ms. Anshala Verma, Adv.

Mr. Atul Jha, A.A.G.
Mr. Abhishek Pandey, Standing Counsel, Adv.
Mr. Vinayak Sharma, Adv.
Mr. Siddhartha Sinha, AOR

Mr. Pashupathi Nath Razdan, AOR
Ms. Maitree Jagat Joshi, Adv.
Mr. Astik Gupta, Adv.
Ms. Akanksha Tomar, Adv.

Ms. Swati Ghildiyal, AOR
Ms. Neha Singh, Adv.

Mr. Aravindh S., AOR
Mr. Aadithya Aravindh, Adv.

Ms. Sugandha Anand , AOR

Ms. K. Enatoli Sema, AOR
Mr. Amit Kumar Singh, Adv.
Ms. Chubalemla Chang, Adv.
Mr. Prang Newmai, Adv.
Ms. Yanmi Phazang, Adv.

Ms. Nidhi Jaswal, AOR

Ms. Savita Singh, AOR
Mr. Amresh Kumar, Adv.
Mr. Satya Dev Singh, Adv.

Mr. Prasanna S., AOR
Ms. Injila Muslim Zaidi, Adv.
Mr. Maamidi Ashish Reddy, Adv.
Mr. Prasanna B, Adv.
Ms. Ishita Tulsyan, Adv.

Mr. Shuvodeep Roy, AOR
Mr. Saurabh Tripathi, Adv.

Mr. Deepayan Dutta, Adv.

Mr. Guntur Pramod Kumar, AOR
Ms. Prerna Singh, Adv.
Mr. Dhruv Yadav, Adv.

Mr. Samir Ali Khan, AOR
Mr. Pranjal Sharma, Adv.
Mr. Kashif Irshad Khan Faridi, Adv.

Ms. Devina Sehgal, AOR
Mr. Srikanth Varma Mudunuru, Adv.

Mr. Abhishek Atrey, AOR
Dr. Abhishek Atrey, Adv.
Ms. Ishita Bist, Adv.
Mr. Navneet Gupta, Adv.
Mr. Brijesh Kumar, Adv.
Ms. Vidyottma Jha, Adv.

Mr. Uddyam Mukherjee, AOR
Mr. Swapnil Pattanayak, Adv.
Ms. Kratika Kushwaha, Adv.
Ms. Meghna Nag, Adv.

Mr. Pukhrambam Ramesh Kumar, AOR
Mr. Karun Shamra, Adv.
Ms. Anupama Ngangom, Adv.
Ms. Rajkumari Divyasana, Adv.

Mr. Amit Kumar, Advocate General
Mr. Avijit Mani Tripathi, AOR
Mr. Z.H. Isaac Haiding, Adv.
Mr. T.k. Nayak, Adv.
Ms. Marbiang Khongwir, Adv.
Mr. Aditya Kumar, Adv.

Mr. Binay Kumar, AOR
Mr. Kumar Sambhrant Krishna, Adv.
Mr. Akhileshwar Jha, Adv.
Mr. Sushant, Adv.

Ms. Aishwarya Bhati, A.S.G.
Mr. Kanu Agrawal, Adv.
Mr. Shuvodeep Roy, Adv.
Mr. Bhuvan Kapoor, Adv.
Mr. Digvijay Dam, Adv.
Mr. Chitrangda Rashtravara, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Dr Arun Kumar Yadav, Adv.

Mr. Aljo K. Joseph, AOR
Mr. Sashwat Mishra, Adv.
Mr. Ajay M, Adv.

Ms. Eliza Barr, Adv.
Ms. Akansha, AOR
Ms. Anjali Saxena, Adv.
Mr. Govind Sharma, Adv.

Mr. Krishna Kant Dubey, Adv.
Mr. Varun Chugh, Adv.
Mr. Bhuvan Kapoor, Adv.
Mr. Mukesh K Verma, Adv.
Mr. Harish Pandey, Adv.
Mr. Shashwat Parihar, Adv.
Mr. Yogesh Vats, Adv.
Mr. Shreekant Neelappa Terdal, AOR

Mr. Sameer Abhyankar, AOR
Ms. Yachna Sharma, Adv.
Mr. Aakash Thakur, Adv.

Mr. Chander Uday Singh, Sr. Adv.
Mr. Akshay Sapre, Adv.
Mr. Yash S. Vijay, AOR
Ms. Katyayini Suhrud, Adv.
Ms. Nikita Sonavane, Adv.
Dr. Malavika Prasad, Adv.
Ms. Spoorthi Cotha, Adv.
Mr. Sagar Soni, Adv.
Mr. Shikhar Aggarwal, Adv.
Mr. Joshua Tom Thomas, Adv.

Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Anupam Misra, Adv.
Mr. Suraj Singh, Adv.

Mr. Anando Mukherjee, AOR
Mr. Anando Mukherjee For State Of Mizoram,
A.A.G.

Mr. Shwetank Singh, Adv.
Mr. Utkarsh Anand, Adv.

Mr. Shiv Mangal Sharma, A.A.G.
Ms. Sonali Gaur, Adv.
Mr. Saurabh Rajpal, AOR

Mr. Bhakti Vardhan Singh, AOR

Mr. Talha Abdul Rehman, D.A.G.
Ms. Baani Khanna, AOR
Mr. Robin Singh, Adv.
Mr. Kapil Balwani, Adv.
Ms. Komal Thakkar, Adv.
Ms. Tejal Tapaswani Nagauri, Adv.

Mr. Shashank Garg, Sr. Adv.
Mr. Aman Gupta, AOR
Mr. Prithviraj Oberoi, Adv.
Mr. Anup Kashyap, Adv.
Mr. Divyam Kandhari, Adv.

Ms. Patil Rekha Chandra Gouda, AOR

Mr. Pawan Kumar Saxena, Adv.
Mr. Ankit Bhatnagar, Adv.
Mr. Balajee Kotgire, Adv.
Mr. Hira Singh Rawat, Adv.
Mr. Ravi Bhushan Pandey, Adv.

Mr. Rajesh Gulab Inamdar, AOR
Mr. Shashwat Anand, Adv.
Mr. Ritik Grover, Adv.
Mr. B.L.N. Sanjit, Adv.
Ms. Rakshita Singh, Adv.
Ms. Sonal Priya, Adv.

Ms. Rupali Samuel, AOR
Ms. Aradhya Trivedi, Adv.
Ms. K.V. Vinaya, Adv.

Upon hearing the counsel, the Court made the following
O R D E R

1. Paragraph Nos.10, 14 & 15 respectively of our last order dated 30.07.2026 reads as under:

" 10. We direct all the State Governments/Union Territories to ensure that Board of Visitors is constituted district - wise headed by the Principal District Judge of that particular District, within a period of four weeks from today. Board of Visitors shall be constituted accordingly without fail. Any laxity in this regard will be viewed strictly.

14. In the said interim application, relief prayed for seeking direction to all the States to file appropriate affidavits concerning any similar provisions and to

produce Police Regulations and/or Standing Orders and/or Rules and/or any other subordinate legislation concerning policing before this Court and issue appropriate directions in that regard.

15. Insofar as this prayer is concerned, we had observed that we will have to hear all the States and Union Territories which may take a long time. In such circumstances, we request the Union of India to look into it and file its reply in this regard before the next date of hearing. "

2. It appears that there is some progress insofar as the constitution of the Board of Visitors district-wise is concerned. We are informed that few districts of different States have constituted the Board of Visitors headed by the Principal District Judge. Insofar as the directions issued in paragraph Nos.14 and 15 respectively referred to above are concerned, Ms. Aishwarya Bhati, learned Additional Solicitor General, prays for some time to file an appropriate report in that regard.

3. We give one last opportunity to place on record a comprehensive report explaining in what manner our order dated 30.07.2026 has been complied with. We make it clear that by the next date of hearing, we want a report indicating that all the States/Union Territories district-wise have constituted the Board of Visitors headed by the Principal District Judge.

4. List on 03.11.2026.

**(D. NAVEEN)
COURT MASTER (SH)**

**(POOJA SHARMA)
COURT MASTER (NSH)**